HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 51. /UHC-Admin. A/2005,

Dated: May 26, 2005.

Pursuant to the Government of Uttaranchal's Office Memorandum No. 503/IX/2005 dated 16-05-2005, Sri Jai Deo Singh, District & Sessions Judge, Champawat to be Chairman, State Transport Appellate Tribunal, Uttaranchal, Dehradun vice Sri R.C. Maulekhi.

By order of the Court,

Sd./-(V.K. Maheshwari) Registrar General.